

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 76 and 82 of 2013

Dated : 18th February, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 76 of 2013

Assam Power Distribution Co. Ltd. ... Appellant(s)
Versus
Assam Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Anushree Bernard

Counsel for the Respondent(s) : Mr. Manu Seshadri
Ms. Neha Gupta for R-2
Mr. Heshu Kayina for R-1

Appeal No. 82 of 2013

Eastern India Power Tech Ltd. ... Appellant(s)
Versus
Assam Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Manu Seshadri
Ms. Neha Gupta

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Anushree Bernard
Mr. Heshu Kayina

ORDER

Written submissions have been filed by the parties in both the Appeals.

Judgment is Reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member